

ITEM NO.1501  
(For judgment)

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).956/2010

STATE OF M.P. & ORS.

Appellant(s)

VERSUS

MURTI SHRI CHATURBHUJNATH & ORS.

Respondent(s)

Date : 25-10-2019 This appeal was called on for pronouncement  
of judgment today.

For Appellant(s) Mr. Rahul Kaushik,AOR

For Respondent(s) Mr. Randhir Singh Jain,AOR

UPON hearing the counsel the Court made the following  
O R D E R

Hon'ble Mr. Justice Navin Sinha pronounced the Non-  
Reportable judgment of the Bench comprising His Lordship  
and Hon'ble Mr. Justice Sanjiv Khanna.

The appeal is dismissed in terms of the signed Non-  
reportable judgment. Pending application, if any, shall  
stand disposed of.

(Dipti Khurana)  
Branch Officer

(Sarita Purohit)  
AR-cum-PS

(Signed Non-reportable Judgment is placed on the file)